

Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 28th October, 2016

ORDER

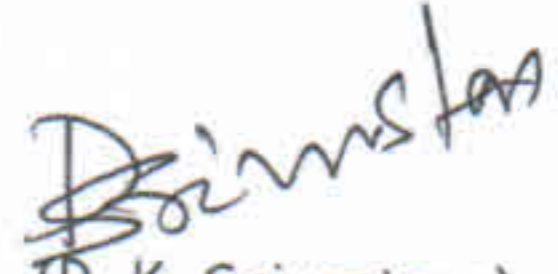
The President is pleased to engage Shri Gaurang Kanth, Advocate as Group 'B' Panel Counsel for Supreme Court of India & as Central Govt. Standing Counsel for Delhi High Court for conducting Central Government litigation before Supreme Court & Delhi High Court, as shown below for a period of three years from the date of this order or until further orders whichever is earlier:

Supreme Court of India
Group 'B' Panel Counsel
&
Delhi High Court
Central Government Standing Counsel

Name	Address & Mobile Number	Enrollment No.
GAURANG KANTH	A-9, Nizamuddin East, New Delhi-13. Mob: 9810810005 Phone: 011-24359593/94/97 Email: gaurang@kanthcorp.com	D/804/1998


2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 21(4)/1999-Judl. dated 24.09.1999 & OM No. 26(1)/99-Judl. dated 24.09.1999 both read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. PS to Attorney General / PS to Solicitor General / All Addl. Solicitors Generals.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. The Registrar, Delhi High Court, New Delhi.
6. The Incharge Litigation (High Court) Section, Delhi High Court campus, New Delhi.
7. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
8. Shri Gaurang Kanth, Group 'B' Panel Counsel for Supreme Court & Central Govt. Standing Counsel for Delhi High Court, as above.
9. The Cash (LA) Section with regard to payment of retainership fee to the above Central Govt. Standing Counsel for Delhi High Court.
10. The Pay & Account Office, Department of Legal Affairs, New Delhi.
11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
12. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
13. Guard File/Judicial Section with 5 spare copies.



(D. Srīnivas)

Section Officer (Judicial Section)